CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 778/2017 in O.A. No. 2035/2017

New Delhi, this the 16th day of April, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Gyaneshwar Jha S/o Sh. Kamal Prasad Jha, R/o Qr. No. – 188, Sector 3-D, Bokaro Steel City, Jharkhand – 827 003.

... Petitioner

(By Advocate: Shri Yogesh Mahur)

Versus

- Shri Santosh Kumar Mall
 Commissioner,
 Kendriya Vidyalaya Sangathan,
 18, Institutional Area,
 Shaheed Jeet Singh Marg,
 New Delhi 110 016 (India).
- Smt. Poornima Rajendran
 Joint Secretary (Trg & CAO),
 E-Block, Dalhousie Road,
 New Delhi.

... Respondents

(By Advocate : Shri S. Rajappa)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the respondents, while producing order dated 13.04.2018 conveying approval for counting of past service rendered by the applicant, submits that the consequential orders would be passed within a short period.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, if he is still aggrieved, in accordance with law. No costs.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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